

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-2399
ANSWERED ON- 07/08/2026

GLOBAL RECOGNITION FOR GI TAGGED INDIAN HANDLOOM PRODUCTS

2399. SHRI AMAR PAL MAURYA:
SMT. MAYA NAROLIYA:
SHRI BRIJ LAL:
SHRI LAHAR SINGH SIROYA:
SHRI RAJESH PARMANAND SHUKLA:
SMT. DARSHANA SINGH:
SHRI KANAD PURKAYASTHA:

Will the Minister of TEXTILES be pleased to state:

- (a) the details of the specific strategies being implemented by Government through summits to provide global recognition and access to international markets for Geographical Indication (GI) tagged Indian handloom products;
- (b) whether Government aims to implement special measures to take GI-tagged handloom products from local markets to global platforms; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (c): Ministry of Textiles promotes the provisions of Geographical Indication (GI) of Goods (Registration & Protection) Act 1999, for GI handloom products pan India under the scheme, National Handloom Development Programme (NHDP).

Under the above scheme, financial assistance is provided for registering the designs/products, imparting training and ensuring effective enforcement of G.I. registration. In addition, summit/seminars, conclaves, workshops etc. are organized to promote the GI handloom products in the domestic and international arena.

A summit, "GI & Beyond - Virasat se Vikas Tak", was organized in 2024 highlighting & promoting the unique cultural and historical significance of GI-tagged handloom products from various regions, demonstrating their authenticity and craftsmanship to a global audience. Also, key outcomes of the summit were providing marketing opportunities to the GI handloom weavers, knowing the consumer market, global trend, etc. and also publicizing GI tagged products among the buyers. The event witnessed participation of GI authorized users, overseas buyers, domestic exporters & MNCs etc.
